

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1787
ANSWERED ON:07.03.2006
GENETICALLY MODIFIED ORGANISMS
Singh Shri Sugrib

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to bring comprehensive norms for export and import of genetically modified organisms;
- (b) if so, the details in this regard;
- (c) whether the Government has consulted concerned Departments/ Ministries in this regard; and
- (d) if so, the details thereof alongwith the reaction of such Departments/Ministries thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a) to (d): Regulations & guidelines are being framed in different Ministries/ Departments for regulation of genetically modified products under their charge. Since the Foreign Trade (Development & Regulation) Act, 1992 seeks to regulate all imports, it was decided in an Inter-Ministerial Committee to notify the existing regulations/ domestic laws relating to the genetically modified organisms and genetically modified foods, in the Foreign Trade Policy. A meeting of the Inter-Ministerial group was held on 16th February, 2006 to collate & bring together the current regulations. Based on the views of the various Ministries/ Departments in the meeting, a draft Notification has been circulated by the Directorate General of Foreign Trade for vetting & comments thereon.